

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.302

IA-898/2023 IA-259/2023 IA-5913/2022 IA-71/2023

In

IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd.

.... **APPLICANT/PETITIONER**

Vs.

M/s. Radiant Castings Pvtg Ltd.

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 01.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sandeep Bajaj, Mr. Vipul Jai, Mr. Mayank Biyani,
Advocates in IA-5913/2022

Adv. Arvind Jadon, Adv. Pallavi Ragav, Adv. Taru
Saxena on behalf of TATA CAPITAL

For the RP : Mr. Akshay Goel for RP

For the Yes Bank : Mr. Anand Shankar Jha, Mr. Arpit Gupta, Advocates
in IA-898/2023

For the Respondent : Mr. Akshay Sharma, Advocate in IA-5913/2022, Ms.
Surabhi Sinha, Advocate for R-4 in IA-5913/2022, Mr.
Utsav Mukherjee, Adv. and Ms. Deepti Babel, Adv. for
Respondent No. 2 and 3 in IA 5913/2022

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 07.03.2023.

Sd/-

(Court Officer)